

## Declaration of Assets and Liabilities

v.	, RAJESH KUMAR,	Year 2023.	DAT KAMAN	.0.0
71	aged. 36: years, belonging to	on/daughter/wije of	MAD KOMMIK	KAM
9040-(M-I)	office 14 tendent	presently - 131 kg Vid WAM	working SIABAB.	а
क्रो क्रामीव र्वमन - 1		he assets (immovable, movab	le, bank balance, etc.) o	of myself
/ bure	Λ Dotails of manual l			

01.02.2023

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No	Description	. Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(1)	cash	2000/-	Nil	NII.	Niil	NIFI
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	NI	Nil	NII	NII
(111)	Bonds, Debentures and Shares in Companies	NIII -	NIL	NIL	. MIL.	NIL
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	×	×	×	×	×
(V)	Motor Vehicles (details of make, etc.)	X	×	×	×	$\sim$
(VI)	Jewellery (give details of weight and value)	×	X.	×	×	×
(VII)	Other assets, such as values of claims/ interests	×	·×	*	×	×

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange is respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

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[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	self	Spouse Name (s)	Dependant -1	Dependant-2	Dependant-3
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	×	X	× .	$\chi$	×
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	$\times$	×	×	$\times$	7
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	×	×	×	X	×
(IV)	Houses/Apartments, etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value	×	×	×	×	*
(V)	Others (such as interest in property)	·×	×	×	X	×

(2) I give herein below the details of my liabilities / overdues to public financial institution: and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on
(a)	(i) Loans from Banks	$\times$	X
in (i	(ii)Loans from financial institutions	X	×
	(iii) Government Dues: (a) dues to departments dealing	<u> </u>	*

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	(b) dues to departments dealing with supply of water	X	X
	(c) dues to department dealing with supply of electricity	$\rightarrow$	X
	(d) dues to departments dealing with telephones	×	X
	(e) dues to departments government transport (including aircraft and helicopter(s)	×	×
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	$\times$	X
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	×	X
	(iii) Sales Tax [Only in case of proprietary business]	X	X
	(iv) Property Tax	>	X

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I hereby declare that the above details are true to the best of my knowledge and belief.

CHAPRA.

(SAKAN

Signature Rajesy Kumas

Name of Employee: RAJESH Kumas

Designation: OFFICE 14Hendeut.

Department: 1811+AR VIDANNI SABAM

Place: PATMA

Date: 1 | 62 | 23.

Home District :-

120/03/12/11/23.

Note: Please sign each page of the declaration. Asset declaration form must be in A